HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. <u>236 (Mis.)</u>/ II-15-19/2025 Bilaspur, date 03 July, 2025

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

AMENDMENT

1. In Column No.5 of Sl. No.1, after the words, 'service Inc. etc.' the following shall be inserted:

"OR

By promotion on the basis of Merit-cum-Seniority from amongst such Computer Programmer who have completed 3 years of satisfactory service."

- 2. In Column No.5 (i) of Sl. No.2, the figure, '5' shall be substituted with the figure, '3'.
- 3. In Column No.5 (ii) of Sl. No.2, the figure, '11' shall be substituted with the figure, '5'.
- 4. In Column No.5 of Sl. No.3, the figure, '5' shall be substituted with the figure, '2'.
- 5. In Column No.5 of Sl. No.4, the figure, '5' shall be substituted with the figure, '2'."

The above amendment shall come into the force with immediate effect."

By order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur) Registrar General

Endt. No. 1840 / II-15-19/2025

Bilaspur, date 💍 July, 2025

Copy forwarded to:-

- J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Vig./I.&E./Judl./S.&A Cell), High Court of Chhattisgarh, Bilaspur,
- 19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 21. Additional Registrar (DE. & E./Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 23. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 24. Budget Officer/Accounts Officer/D.R. (Estt.), High Court of Chhattisgarh, Bilaspur,
- 25. Deputy Director, Government Press, Amenities Block, Near Indravati Bhawan, Naya Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,

For information / necessary action.

(Maneesh Kumar Thakur)

Registrar General

High court Estt rule 2017 amendment file/Amendment-202